In the National Company Law Tribunal, New Delhi Registrar

CP No. 436/2016

SECTION OF THE COMPANIES ACT: 433(e), 434 & 439

In the matter of:

M/s. Saint Gobain Indian Pvt. Ltd.	Petitioner
vs.	
M/s. Variations Designs Pvt. Ltd.	Respondent

Order deliver on 14.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) :

Shri Parveen Kumar Aggarwal, Advocate

For the Respondent (s) : None Appeared

ORDER

The counsel for petitioner requested for two days time to file compliance affidavit and affidavit of service. The counsel for petitioner is directed to file compliance affidavit and affidavit of service within two days.

List the matter on 18.07.2017.

(Shiv Ram Bairwa) Registrar